

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 014.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	CP(IB) No.2/17	Clarification	Rule-7 of IB	Nysa Enterprises Pvt. Ltd., Vs ICICI Bank Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (PETITIONER) (RESPONDENT)	SIGNATURE
	SHUBHANG SETLUR 9448027778		

ADVOCATE:

SHUBHANG SETLUR

PHONE: 9448027778

ADVOCATE FOR PETITIONER S.S. Shetty

This matter is listed today to hear the counsel on certain clarification about the maintainability of this petition in the name of Rosemary Anthony herself instead of filing the petition in the name of the Company.

The Counsel would contend that she is a Corporate applicant who is entitled to move this application for insolvency of the Company.

For consideration, post it on 17.03.2017.

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MEMBER (J)

MEMBER (T)